

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-04/2013/1456/A

From :- Smt. Kanchan Nowar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Gautam Baruah
Special Judge, CBI, Assam,
Addl. Court No. II,
Chandman, Guwahati-03

Dated Guwahati the 14th March, 2018.

Sub: **Casual Leave.**

Ref:- Your letter No. Spi/CBI/Addl.-II/121-2018/145, dtd. 12.03.2018.

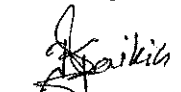
Sir,

With reference to the above, I am directed to inform you that, your prayer for (1/2) half day (second half) Casual Leave on 13.03.2018 has been granted/~~rejected~~.

Yours faithfully,



JOINT REGISTRAR (VIGILANCE)


12/03/18